

ITEM NO.29
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS. Respondent(s)

Date : 09-09-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harshit Sanwal, Adv.
Mr. Ahmad Ibrahim, Adv.
Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of respondent Nos.9(i) and 9(ii)
within two weeks.

Ld. Counsel for the petitioner has filed proof of service
to the standing counsel for the State of U.P.

List again on 4.11.2020.

ANIL LAXMAN PANSARE
Registrar